

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/88/2018

Date:- 18.09.2018

Pursuant to the Govt. Orders No.F.11(3)Judl./2002, dated 07.05.2003 and No.F.26(12)Nyaya/2009 dated 03.05.2010, following Officers are hereby granted SECOND ASSURED CAREER PROGRESSION Scale of Civil Judge Cadre i.e. Rs.39530-920-40450-1080-49090-1230-54010 with effect from the date mentioned against their names:-

S.NO.	NAME OF OFFICER Sarva Sh./Smt./Dr.	DATE OF GRANT OF ACP-II
1.	MADHU SUDAN RAI	01.08.2010
2.	BRIJ MADHURI SHARMA	01.08.2010
3.	NUSRAT BANO	01.08.2010
4.	PRITHVI PAL SINGH	01.08.2010
5.	MAHESH MANGTANI (Retd.)	01.08.2010
6.	SATYA PAL VERMA	01.08.2010
7.	VARUN TALWAR	01.08.2010
8.	NEERAJ KUMAR	01.08.2010
9.	JAGDISH PRASAD SHARMA-VI	01.08.2010
10.	SHANKER LAL MARU	01.08.2010
11.	PRADEEP KUMAR VERMA	01.08.2010
12.	ASHOK KUMAR TAK	01.08.2010
13.	NEERJA DADHICH	02.08.2012
14.	ANU CHOUDHARY	02.08.2012
15.	RAJENDRA BANSHIWAL	02.08.2014
16.	ACHLA ARYA	02.08.2012
17.	SANDEEP KAUR	12.08.2012
18.	SUMAN GUPTA	02.08.2012
19.	MEENA AWASTHI	02.08.2012
20.	PREM RAJESH	02.08.2012
21.	RUBINA PARVEEN ANSARI	02.08.2012
22.	SAROJ CHOUDHARY	02.08.2012
23.	NEETU ARYA	02.08.2012
24.	AMAR VERMA	02.08.2012
25.	DEV KUMAR KHATRI	02.08.2012
26.	MANISHA CHOUDHARY	02.08.2012
27.	DINESH KUMAR NAGORI	02.08.2012
28.	SUNDER LAL BANSIWAL	02.08.2012
29.	MAHENDRA KUMAR DHABI	02.08.2012
30.	PAWAN KUMAR VERMA	02.08.2012
31.	SHIV CHARAN MEENA	02.08.2012
32.	GAJENDRA SINGH TENGURIA	02.08.2012

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S.NO.	NAME OF OFFICER Sarva Sh./Smt./Dr.	DATE OF GRANT OF ACP-II
33.	VAMEETA SINGH	02.08.2012
34.	PRIYANKA PILANIA	12.02.2015
35.	VINOD KUMAR SHARMA	12.02.2015
36.	VISHAL BHARGAVA	12.02.2015
37.	SHAKTI SINGH	12.02.2015
38.	AVINASH CHOUDHARY	12.02.2015
39.	PRAVEEN KUMAR VERMA	12.02.2015
40.	SUNIL KUMAR BISHNOI	12.02.2015
41.	BHUPENDRA KUMAR MEENA	12.02.2015
42.	NARENDRA SINGH	12.02.2015

BY ORDER,


REGISTRAR GENERAL

No.Estt./RJS/B2(i)/7/2018/10072

Date:- 18.09.2018

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukata, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.) / (Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Sr.Deputy Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. District & Sessions Judges concerned with the direction to circulate the order amongst concerned officers.
12. Concerned Treasury Officer.
13. P.S. to all Hon'ble Judges sitting at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur (with two copies).

Personal File/
Conf./Accounts/General/
Sub. Court/Statistics/Computer Cell
RJS Leave/Jr. Actt./Building Cell.


REGISTRAR GENERAL